

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 116

CP (IB) No. 233/Chd/Hry/2020

IN THE MATTER OF

Namaste Airport Services Pvt. Limited ...Petitioner-Operational Creditor

Versus

Subway Systems India Private Limited ...Respondent-Corporate Debtor

Under Section: 9, IBC 2016

Order delivered on 15.05.2024

Due to paucity of time, the matter could not be taken up today, hence adjourned to 12.06.2024.

Sd/-
Court Officer